



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

26	WA/250/2021 AT 10:15 AM	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. B SHARMA(R- 5,6,8,9,10,13,14,15,16, 17,19,21,22,24) MR. B SHARMA(R- 5,6,8,9,10,13,14,15,16, 17,19,21,22,24) MR. S R RABHA (R-5,7,8, 10,12,13,15,) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) MR A CHAKRABORTY (R-7,20) ASSTT.S.G.I.
27	WITH WA/337/2021	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.

ORDERS

28	I.A.(Civil)/1769/2023 FIXED in WA/6497/2023	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS.	MR. S BORA	GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
	WITH WA/6497/2023 (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
	WITH I.A.(Civil)/6498/2023 (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH OF HONOURABLE THE CHIEF JUSTICE(ACTING)
AND HONOURABLE MRS. JUSTICE M.NANDI]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

ORDERS

26	Review.Pet./47/2023 FIXED, WITH WP(C)/7407/2022 (D/O)	SONAFUL BHARALI Versus THE OIL INDIA LTD. AND 5 ORS.	MR D K DAS MR. R K NATH	SC, OIL
----	---	---	----------------------------	---------

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/858/2023 PART-HEARD, BY SLIP, WITH LCR	TAHAJ UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
37	WP(C)/5229/2016 FIXED, WITH LCR	LALBHANU @ LAL BHANU BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MISS S PERBEEN	GA, ASSAM R2,3, and 4 ASSTT.S.G.I.(R1)

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE THE CHIEF JUSTICE (ACTING) AND
HONOURABLE MRS. JUSTICE M. NANDI

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AGAIN AFTER RISING OF THIS BENCH,
IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./113/2019	MUSTT MONOWARA BEGUM Versus MD MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MR S DASGUPTA	MR C M DEKA MR. N DEKA MS. S JAHAN(ADDL. PP, ASSAM) MR. K BHATTACHARYYA MR. M GOGOI MR. A S TAPADER MR M AHMED MR. D K BHATTACHARYYA MR S BAISHYA
	WITH I.A.(Crl.)/320/2019 in Crl.A./113/2019	MUSTT. MONOWARA BEGUM Versus MD. MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MS. U BARUAH	

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024

13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE (ACTING) AND HONOURABLE MRS. JUSTICE M. NANDI RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE M. NANDI, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	WP(C)/2089/2023 AT 10:15 AM	BALRAJ AGRO INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, W M D
	WITH I.A.(Civil)/122/2024 in WP(C)/2089/2023	THE STATE OF ASSAM AND ANR Versus BALRAJ AGRO INDUSTRIES,	SC, W M D	MR. R C SAIKIA MS. N DEY
50	WP(C)/498/2023	BALRAJ AGRO INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR S KHOUND MS M SHARMA	GA, ASSAM MS. M D BORAH, SC WELFARE OF MINORITIES & DEVELOPMENT DEPTT.
ADMISSION				
51	WP(C)/6588/2023 FIXED	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
52	WP(C)/6589/2023	PRABHAT FERTILIZER AND CHEMICAL WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
53	WP(C)/6591/2023	MD BIOCOALS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. M SARMA	SC, AGRI. DEPARTMENT
54	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
55	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR.JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
R.PHUKAN]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
24	Crl.A./165/2016 BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
25	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
26	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
27	Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

28	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
29	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
30	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
31	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
32	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
33	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
34	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
35	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
36	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024

8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./155/2024 WITH OFFICE NOTE, FIXED	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./228/2024 BA 123/2023(D/O), WITH LCR, FIXED	KAUSHIK BARO Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/229/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
53	WP(C)/300/2024 FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	
54	WP(C)/508/2024 B/O	SWAPAN MAJUMDAR AND 14 ORS Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	DY.S.G.I.
55	WP(C)/514/2024 B/O	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
ORDERS				
56	WP(C)/1164/2023 B/O	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
57	WP(C)/5560/2023 B/O	NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
58	WP(C)/6523/2023 FIXED	KAMANA DEV BARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BIKASH	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/7337/2023 FIXED	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
61	WP(C)/7415/2023 FIXED	KARIM UDDIN AHMED @ MD KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER GK GOGOI	SC, ELEM. EDU SC, SSA
62	WP(C)/517/2024 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
ORDERS				
63	MC/11/2023 WP(C) 6786/17(D/O), FIXED in WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD	SC, ELEM. EDU
HEARING				
64	WP(C)/3932/2017 WP(C) 1595/15(D/O), B/O	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024

7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./237/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH	
MOTION				
2	AB/208/2024 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/80/2024 AB 4039/2023(D/O), B/O in AB/4039/2023	OHED ALI @ AHED ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR S ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR.JUSTICE
K.R. SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Bail Appln./160/2024 B/O	REKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
MOTION				
53	Crl.Pet./101/2024 B/O	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
54	AB/221/2024 FIXED	SANJAY BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
55	AB/244/2024 B/O	BIPLAB MANDAL Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR N K SARMA	PP, ASSAM
BAIL HEARING				
56	AB/2985/2023 FIXED	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024

9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/1146/2018 FIXED	PRODIP KUMAR BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	GA, ASSAM MR. S. K. TALUKDAR, SC, COOPERATION DEPARTMENT R- 1, 2 & 5. MR. A J RAJKHOWA MR. S BORTHAKUR MR D GOGOI MR. D GOGOI MR. S BORTHAKUR
37	WP(C)/2482/2019 FIXED	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
38	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
39	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. U K GOSWAMI (R-2) ASSTT.S.G.I.
	WITH I.A.(Civil)/265/2024 in WP(C)/2970/2021	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. U K GOSWAMI (R-2) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024

8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	RSA/170/2009 (AT 10:15 AM)	ON THE DEATH OF SMTI PESA RANI RAVANI HER LEGAL HEIRS Versus ON THE DEATH OF HANGSHA RABHA HIS LEGAL HEIRS	MR. M TALUKDAR MS.P DAS	MR. A R MEDHI MR.G SAIKIA MS.M BHATTACHARJEE MS.T ROY MR.S R ISLAM MS.C CHHETRY
ORDERS				
53	I.A.(Civil)/2118/2022 B/O in MACApp./636/2022 WITH MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	MR. B BARUAH MR S HUSSAIN
	WITH I.A.(Civil)/2713/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	
54	I.A.(Civil)/2768/2023 WITH LCR, B/O in MACApp./25/2023 WITH MACApp./25/2023	KARABI DEVI Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR D MONDAL	MR. R GOSWAMI
	WITH CO/19/2023 in MACApp./25/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus KARABI DEVI AND 2 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	MR D MONDAL (R-1)
	WITH I.A.(Civil)/2538/2023 in MACApp./25/2023	KARABI DEVI Versus ICICI LOMBARD GIC LTD AND 2 ORS.	MR D MONDAL	MR. R GOSWAMI
	WITH I.A.(Civil)/2538/2023 in MACApp./25/2023	KARABI DEVI, Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR D MONDAL	MR. R GOSWAMI
55	I.A.(Civil)/263/2024 WITH LCR, B/O in MACApp./66/2018	MD JOUNAL ABIDIN Versus ORIENTAL INSURANCE CO. LTD.	MR. M TALUKDAR	MR S DUTTA

WITH
MACApp./66/2018

ORIENTAL INSURANCE CO. LTD.
Versus
MD JOUNAL ABIDIN and 2 ORS

MS. N MODI
MS. M CHOUDHURY
MR.S DUTTA
MR.C SHARMA
MR. SIDHANT DUTTA

MR. M TALUKDAR (R-1)
MR. A SHAKIL (R-1)

HEARING

56 RSA/159/2009
WITH LCR, FIXED

SMTI ADITY SARMAH,
Versus
SMTI ARUNA CHAKRAVORTY and ORS,

MR.D C MAHANTA
MR.T J MAHANTA
MS.P BHATTACHARYA

MR.A SARMA
MS.S SARMA
MS.N M DEKA
MS.R DEURI

WITH
57 Test.Cas./2/2007

DIPTY BORTHAKUR
Versus
ARUNA CHAKRABORTY and ORS

MR.D C MAHANTA
MR.T J MAHANTA
MS.P BHATTACHARJEE

MRS.B ACHARYA
MS.S SARMAR- 1and2
MS.N M DEKA(R- 1&2)

WITH
CO/1/2012
in Test.Cas./2/2007

ARUNA CHAKRABORTY AND ANR.
Versus
DIPTY BARTHAKUR AND ANR.

MR.S K GOSWAMI
MSB ACHARYYA

MR.T J MAHANTA
MS.P BHATTACHARJEE

WITH
MC/1782/2012
in Test.Cas./2/2007

ARUNA CHAKRABORTY AND ANR.
Versus
DIPTY BARTHAKUR AND ANR.

MR.S K GOSWAMI
MSB ACHARYYA

MR.T J MAHANTA
MS.P BHATTACHARJEE

WITH
58 Test.App./4/2011

SMT. ADITY SARMA,
Versus
SMT. ARUNA CHAKRAVARTY and 2 ORS,

MR.T J MAHANTA
MS.P BHATTACHARYA
MR.P P DUTTA
MS.D DUTTA

MR.P BORA
MS.S SARMA(R-1)
MS.N M DEKA(R-1)
MS.P MAZUMDAR(R-1)
MR.J KOTOKY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
57 Bail Appln./2960/2023	ROSIDUL HOQUE @ ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. B B GOGOI(ADDL.PP, ASSAM)
58 Bail Appln./4674/2023	BENJAMIN BASUMATORY AND 2 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MR S SARMAH MR S J CHOUDHURY	MR. B B GOGOI(ADDL.PP, ASSAM)
WITHDRAWAL			
59 Bail Appln./4466/2023 WITH CASE RECORD(SCANNED COPY), B/O	NAKUL BARO Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
MOTION			
60 AB/255/2024 B/O	BHIBHU PAUL @ BIBHASH PAUL Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL MR U GHOSH	PP, ASSAM
ORDERS			
61 I.A.(CrI.)/87/2024 WITH LCR 1 FILE, B/O in CrI.Pet./303/2016 WITH CrI.Pet./303/2016	DR. NILUFAR RAHMAN and ANR. Versus MRS. AFROZA RAHMAN and ANR. MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR P R SARMA MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	PP, ASSAM S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
WITH I.A./1592/2016 in CrI.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,2nd February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
52 WP(C)/477/2024	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAJN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
53 WP(C)/483/2024	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAJN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU
<u>WITHDRAWAL</u>			
54 Cont.Cas(C)/224/2022 B/O	HEMANTA DAS Versus TEZ PRASAD BHUSAL, IAS AND ANR	MR. K R PATGIRI MS. U HAZARIKA	
<u>MOTION</u>			
55 WP(C)/493/2024 B/O	MASUM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, ELEM. EDU
56 WP(C)/510/2024 B/O	ABDUL RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM SC, SEC. EDU.
<u>ADMISSION</u>			
57 WP(C)/2510/2018 FIXED	JACOB ZOTE Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR S S ROY, (FOR ALL RESPONDENTS) ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Friday,2nd February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
39	WP(C)/1494/2016 (AT 2:00 PM)	FORCE NO 941400224 CT/GD JOHNNY DKHAR Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1-3) ASSTT.S.G.I.
	WITH I.A./1353/2016 in WP(C)/1494/2016	THE UNION OF INDIA and ANR. Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	MR.B CHAKRAVARTY	MR.R MAZUMDAR
	WITH I.A.(Civil)/871/2017 in WP(C)/1494/2016	THE SENIOR COMMANDANT, Versus FORCE NO 941400224 CT/GD JOHNNY DKHAR	C.G.C. MR.B CHAKRAVARTYR- 1-3 ASSTT.S.G.I.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA
MOTION				
40	AB/236/2024 B/O	APU DAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
41	AB/245/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./147/2024 FIXED	ASHADUJ ZAMAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING				
43	AB/4078/2023 FIXED	ABDUL MANNAF ALI @ ABDUL MONNAF AND 4 ORS Versus THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/02/2024

-

1)	MR. A DEKA	24-01-2024	To	02-02-2024
2)	MR A GOENKA	19-01-2024	To	02-02-2024
3)	MR R GOENKA	19-01-2024	To	02-02-2024
4)	MR. L C DEY	22-01-2024	To	02-02-2024
5)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
6)	MR. V K CHOPRA	29-01-2024	To	02-02-2024
7)	MR I HASSAN	23-01-2024	To	02-02-2024
8)	MRS N BARUAH	27-01-2024	To	15-03-2024
9)	MR M J QUADIR	30-01-2024	To	02-02-2024
10)	MR M J QUADIR	07-02-2024	To	12-02-2024
11)	MR. A K HANNAN	07-02-2024	To	12-02-2024
12)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
13)	MRS. R S CHOWDHURY	30-01-2024	To	05-02-2024
14)	MS. B CHOUDHURY	29-01-2024	To	05-02-2024
15)	MR. S C KEYAL	29-01-2024	To	02-02-2024
16)	MR. M SARANIA	01-02-2024	To	02-02-2024
17)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
18)	MR. R K BHATRA	01-02-2024	To	16-02-2024